

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:6464

ANSWERED ON:05.05.2010

OUTSOURCING IN CIL

Ahir Shri Hansraj Gangaram;Kumar Shri Vishwa Mohan;Pandey Shri Ravindra Kumar

Will the Minister of COAL be pleased to state:

- (a) whether the subsidiary companies of Coal India Limited (CIL) have outsourced their labour intensive field works and transportation of coal;
- (b) if so, the details thereof and the reasons therefor, subsidiary-wise;
- (c) whether the permanent labourers of these subsidiaries are being compelled to take VRS due to this outsourcing;
- (d) if so, whether the labour unions have protested against the implementation of outsourcing in the coal sector;
- (e) if so, the reaction of the Government thereto; and
- (f) the final decision of the Government in this regard?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL & MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

(a) & (b): Awarding of contracts for excavation of coat/overburden (OB) is being done by hiring of machinery and equipments along with operators. This cannot be treated as outsourcing. This arrangement is envisaged to expedite capacity build up, to reduce capital investment and improve economics and productivity of the coal mining operations in Coal India Limited (CIL).

Subsidiary-wise details of opencast (OC) coal production and OB removal in CIL by hiring of machinery and equipments and by departmental means during the year 2007-08, 2008-09 and 2009-10 is given below:

Subsidiary	OC Coal (Figs in MT)			OBR (Figs in MCUM)		
	2009-10 (Prov)	2008-09 (Prov)	2007-08	2009-10	2008-09	2007-08
ECL Departmental	17.50	15.73	12.07	34.10	32.99	32.22
Hired	4.34	4.02	3.68	15.86	10.08	7.76
Total	21.83	19.74	15.74	49.96	43.07	39.98
BCCL Departmental	14.52	13.94	13.08	32.65	30.99	33.80
Hired	9.09	7.44	7.67	29.29	22.61	16.81
Total	23.61	21.38	20.75	61.94	53.60	50.61
CCL Departmental	31.19	27.02	26.75	45.14	41.16	44.72
Hired	14.42	14.65	15.56	10.90	14.47	10.50
Total	45.61	41.68	42.32	56.04	55.63	55.22
NCL Departmental	67.67	63.65	59.62	109.45	114.75	129.90

Hired	0.00	0.00	0.00	80.73	88.00	56.35
Total	67.67	63.65	59.62	190.18	202.75	186.25

WCL Departmental	30.10	29.75	28.32	67.71	68.21	68.01
Hired	6.01	4.84	5.21	66.30	58.45	45.89
Total	36.12	34.59	33.53	134.01	126.66	113.89

SECL Departmental	8.07	8.15	6.53	73.64	74.83	74.64
Hired	82.11	75.43	70.52	56.33	32.37	25.99
Total	90.18	83.58	77.05	129.97	107.00	100.64

MCL Departmental	12.60	8.24	5.40	48.60	47.39	51.73
Hired	89.28	85.95	80.49	17.36	4.46	2.83
Total	101.88	94.19	85.89	65.96	51.84	54.56

NEC Departmental	0.00	0.00	0.00	0.00	0.00	0.00
Hired	1.11	0.96	1.01	7.23	4.58	6.42
Total	1.11	0.96	1.01	7.23	4.58	6.42

CIL Departmental	181.64	166.48	151.78	411.29	410.32	435.02
Hired	206.37	193.30	184.14	284.00	234.81	172.53
Total	388.01	359.77	335.92	695.29	645.13	607.56

All underground production is departmental.

(c): No, Sir.

(d): Yes, Sir.

(e) & (f): The Government has considered the issue of conducting the coal mining operations through hired equipments alongwith the operators and found it in the interest of the industry for improving the economics and efficiency of operations in the public sector and also the fact that these operations require less capital investment.